

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.218  
Appeal/38(AHM)2023

**Proceedings under Section 252(3) of Co. Act, 2013**

**IN THE MATTER OF:**

Truptiben Shah  
(Singular Informatics Pvt Ltd )  
V/s  
Registrar of Companies,Gujarat

.....Applicant

.....Respondent

**Order delivered on: 08/02/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr.Jitendra R. Raval, CS.

**ORDER**

Re-list before the before regular bench on 04.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**